

ITEM NO.MM

COURT NO.11

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCRL.M.P. Nos.12929-12930/2010 IN CRIMINAL APPEAL NO(s). 1494-1495 OF
2009

S.ARUL RAJA

Appellant (s)

VERSUS

STATE OF T.NADU

Respondent(s)

Date: 06/07/2010 These Application/Appeals were called on for
hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULYFor Appellant(s) Mr. Pallav Shishodia, Sr.Adv.(Mentioned by)
For Mr. Vijay Kumar,A.O.R.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E RList before a Bench of which Hon'ble Dr.Justice Mukundakam
Sharma is a member.Keeping in view the urgency of the matter, we direct the
Registry to list before the Bench on 08.07.2010.

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(Satish K.Yadav)
Court Master(Phoolan Wati Arora)
Court Master